

Annexure 3

Name of the corporate debtor: Pratibha Skyscrapers Private Limited; Date of commencement of Liquidation: 13th July, 2022; List of creditors as on: 30th September, 2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

| Sr. No. | Name of creditor | Details of claim received | | Details of claims admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|------------------|---------------------------|-------------------|----------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|-----------------------|----------------------------|--|------------------------------|------------------------------------|---|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in CoC | | | | | |
| 1 | Bank of India | 20-09-2022 | 2,33,20,25,136.00 | 2,33,20,25,136.00 | Secured | 2,33,20,25,136.00 | 2,22,50,35,417.00 | No | 86.56 | NIL | NIL | | | The claim amount of 2332025136 has been admitted however, the said amount includes the amount of Corporate Guarantee. |
| | | | | | | | | | | | | NIL | NIL | |